

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA
IN THE MATTER OF
O.A. NO. 144 OF 2024**

News Item titled "बैशाख में ही सूख गई बिहार की 60 नदियां रेत में हुई तब्दील, नदियों पर भी हो गया अतिक्रमण" appearing in livehindustan.com dated-03.05.2024.

INDEX

Sl no.	Annexure	Particulars	Page no.
1		Counter Affidavit on behalf of Respondent No.1	1-6
2.	Annexure-1	A copy of the letter no. 422 letter dated 30.07.2024.	
3.	Annexure-2	A copy of the letter no.2650 dated 28.08.2024.	8-9
4.	Annexure-3	A copy of the letter no. 1470, letter dated 07.08.2024.	10-11



Sl. No. 5818 Date 31.10.24

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA
IN THE MATTER OF**

News Item titled "बैशाखमें ही सूख गई बिहार की 60 नदियां रेत मेंहुई तब्दील, नदियों पर भी हो गया अतिक्रमण" appearing in livehindustan.com dated-03.05.2024.

O.A. NO. 144 OF 2024

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1, BIHAR STATE POLLUTION CONTROL BOARD:

I, S. Chandrasekar, Male, aged about 47 years, Son of S. Subramani, residing at No. 03, Aranya Bhawan Niwas, Shaheed Sheikh Peer Ali Khan Marg, Patna, do hereby solemnly affirm and state as follows:

1. That I am presently posted as Member Secretary in Bihar State Pollution Control Board, Patna. I am authorized to file the present counter affidavit on behalf of Respondent no. 1. I am aware of the facts of the present case on the basis of the official records maintained at Bihar State Pollution Control Board, Patna, that I believe to be true. As such, I am competent to depose the present counter affidavit.

S. Chandrasekar who is identified by Advocate A.K. Lal, Patna, who solemnly affirmed ar.J declared contents of his affidavit apart from this nothing. stamp/Court fees etc. 1/3 & Sub rule 4. u/s 147 & 148 : Q&A before me





2. That the instant Original Application has been taken up suo moto on the basis of an article titled the basis of News Item titled "बैशाख में ही सूख गई बिहार की 60 नदियां रेत में हुई तब्दील, नदियों पर भी हो गया अतिक्रमण" appearing in livehindustan.com dated-03.05.2024.
3. That the Hon'ble National Green Tribunal, New Delhi, vide order dated 01.07.2024 was pleased to implead the answering respondents respondents in the matter and further directed the respondents to file their response respectively.
4. The aforesaid matter has been transferred to the Hon'ble NGT, Eastern Zonal Bench, Kolkata for appropriate further action. The Hon'ble NGT Eastern Zonal Bench, Kolkata reviewed the matter and vide order dated 09.08.2024 impleaded the State of Bihar through its Additional Chief Secretary, the Water Resources Department through its Additional Chief Secretary and the Ministry of Jal Shakti through its Secretary, as Respondents as Respondent Nos.4, 5 and 6 and further directed the respondents to file their respective counter affidavit





5. That in this regard it is stated that in State of Bihar there are 08 perennial rivers, 01 ephemeral river and remaining 14 are seasonal rivers. Presently, all the rivers are flowing as reported by the Water Resources Department, Govt. of Bihar.
6. The status of rivers with respect to their origin, entry point in the State, confluence point to the river Ganga and its tributaries, nature of the river I.e. perennial/ephemeral/seasonal, flowing or dry as on 29.07.2024 has been provided by the Water Resources Department, Govt. of Bihar vide its letter no. 422, dated-30.07.2024. in light of the State Board letter no. 1728, dated-23.07.2024.

A copy of the letter dated 29.07.2024 is annexed and marked as Annexure-1.

7. That the Urban Development & Housing Department, Govt. of Bihar has directed all the Urban Local Bodies (ULBs) to Identify the encroachment and locations of storage of solid wastes on the banks of the rivers and to take immediate action for its removal vide letter no. 2650, dated-28.08.2024.





A copy of the letter dated 28.08.2024 is annexed and marked as Annexure-2.

8. That the State Board vide its letter no. 1470, dated-07.08.2024, requested all the District Magistrates of the State to provide Information on the location of encroachment, storage of solid wastes on the banks of the river and status of silting in the rivers.

A copy of the letter no. 1470, dated 07.08.2024 is annexed and marked as Annexure-3.

9. That the Water Resources Department, Govt. of Bihar has to demarcate the flood plains of rivers in Bihar, in compliance with the orders passed by the Hon'ble NGT, PB, New Delhi in O.A. No. 200/2014. The requirement of the demarcation of flood plains of all the rivers in the State of Bihar, is necessary for proper enforcement of regulations and removal of encroachment.





10. That I have read the contents of the counter affidavit and have understood the same and nothing material has been concealed therefrom.

Identify the deponent signature/L.I. who has signed in my presence
A Singh

DEPONENT

VERIFICATION

Verified at Patna on 4th day of October, 2024, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.

DEPONENT





सत्यमेव जयते
भारत सरकार



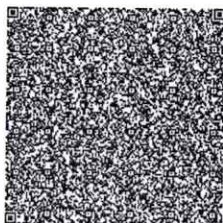
आधार

भारत सरकार
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

नामांकन क्रम/ Enrolment No.: 0710/45255/51889

To
एस. चंद्रशेखर
S. Chandrasekar
S/O: S. Subramani,
450, Thiruvelagam,
Asiriyar Nagar,
Behind Saw Mill,
VTC: Kullampalayam,
PO: Kullampalayam,
Sub District: Gobichettipalayam,
District: Erode,
State: Tamil Nadu,
PIN Code: 638476,
Mobile: 8002343700



Validity unknown

Digitally signed by Unique
Identification Authority of India
DN: cn=Unique Identification Authority of India,
o=UIDAI, ou=UIDAI, email=uidai@uidai.gov.in,
c=IN, date=2024.07.17 09:11
GMT+05:30

आपका आधार क्रमांक / Your Aadhaar No. :

XXXX XXXX 4598

VID : 9124 9056 9270 7915

मेरा आधार, मेरी पहचान



भारत सरकार
Government of India



Aadhaar no. issued: 27/02/2015

एस. चंद्रशेखर
S. Chandrasekar
जन्म तिथि/DOB: 26/06/1977
पुरुष/ MALE

आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं।
इसका उपयोग सत्यापन (ऑनलाइन प्रमाणीकरण, या क्यूआर कोड/
ऑफलाइन एक्सएमएल की स्कैनिंग) के साथ किया जाना चाहिए।
Aadhaar is proof of identity, not of citizenship
or date of birth. It should be used with verification (online
authentication, or scanning of QR code / offline XML).

XXXX XXXX 4598

मेरा आधार, मेरी पहचान



सत्यमेव जयते
Government of India



AADHAAR

सूचना / INFORMATION

- आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है।
- इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए।
- आधार विशिष्ट और सुरक्षित है।
- पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नामांकन की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए।
- आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है।
- आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें।
- आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें।
- आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें।
- आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं।
- Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder.
- This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in.
- Aadhaar is unique and secure.
- Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar.
- Aadhaar helps you avail of various Government and Non-Government benefits/services.
- Keep your mobile number and email id updated in Aadhaar.
- Download mAadhaar app to avail of Aadhaar services.
- Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.
- Entities seeking Aadhaar are obligated to seek consent.

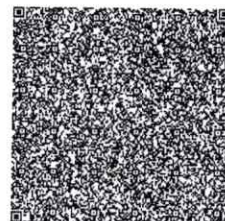


भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India



पता:
आत्मज: एस. सुब्रमनी, 450, तीरुवेलगम, असीरियार नगर,
साँ मील के पीछे, कुल्लंपलायम, कुल्लंपलायम, एरोदे,
तमिल नाडु - 638476

Address:
S/O: S. Subramani, 450, Thiruvelagam,
Asiriyar Nagar, Behind Saw Mill,
Kullampalayam, PO: Kullampalayam, DIST:
Erode,
Tamil Nadu - 638476



XXXX XXXX 4598

VID : 9124 9056 9270 7915

1947 | help@uidai.gov.in | www.uidai.gov.in

Annexure-I

पत्रांक-यौ०मो०-04 (विविध) 07-432/2022-422

बिहार सरकार
जल संसाधन विभाग

प्रेषक,

आलोक कुमार,
संयुक्त सचिव (अभियंत्रण)

सेवा में,

सदस्य सचिव,
बिहार राज्य प्रदूषण नियंत्रण पर्वद
परिवेश भवन, माटलिपुत्र औद्योगिक क्षेत्र
पो०-सदाकत आश्रम, पटना-800010
e-mail:- msbspcb-bih@gov.in

पटना, दिनांक- 30.07.2024

विषय:-

Information related with the order of the Hon'ble NGT dated-01.07.2024
in O.A. No.-655/2024प्रसंग:-
महाशय,

बिहार राज्य प्रदूषण नियंत्रण पर्वद का पत्रांक-1728 दिनांक-23.07.2024

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में निदेशानुसार O.A. No.-655/2024
मामले में दिनांक-01.07.2024 को माननीय NGT द्वारा पारित आदेश के आलोक में सूचीबद्ध नदियों
से संबंधित वांछित आँकड़े विहित प्रपत्र में अंकित कर सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित की
जा रही है।

अनु०:-यथोक्त।

विश्वासभाजन


 (आलोक कुमार)
 संयुक्त सचिव (अभियंत्रण)

Translated copy of Annexure-1.

From,

Alok Kumar,

Joint Secretary (Engineering)

To,

Member Secretary,

Bihar State Pollution Control Board Parivesh Bhawan,

Patliputra Industrial Area Post-Sadakat Ashram, Patna-800010,

e-mail: - msbspcb-blh@gov.in

Patna, dated 30-07-2024

Subject- Information related with the order of the Hon'ble NGT dated-01.07.2024 In O.A. No: - 655/2024

Reference: -Letter No. 1728 of Bihar State Pollution Control Board dated 23.07.2024

Sir,

In the light of the relevant letter on the above subject, as per the direction in the case of O.A. No.-655/2024 dated 01.07.2024, the desired data related to the listed rivers is being recorded in the prescribed format and sent for information and necessary action.

Enclosure: - As aforesaid.

Yours faithfully

Sd/-

Alok Kumar
Joint Secretary (Engineering)

Information Pertaining to Rivers Flowing in the State of Bihar.

Sl. No.	Name of the River under reference under the Hon'ble MGT dated- 01.07.2024 in O.A. No. 653/2024	Origin of the river	Entry point in the State	Confluences point to the River Ganga or its Tributaries	Nature of the River (Perennial/ephermal/seasonal)	Present status of the River (Flowing/dry) (As on 29.07.2024)
1.	Naoria	Nepal foothills	Silt Block, Araria	Bogra River, Araria Block	Epithermal	Flowing
2.	Punpun	Pokhari, Jharkhand	Khatua, Aurangabad	Falaha, Ganga	Perennial	Flowing
3.	Boksi	Nasirganj, Bhोजपुर	N/A	Ara, E. Ganga	seasonal	Flowing
4.	Adhwara	Nepal foothills	Sonbansa	Darbhanaga, Bogmati (Dabhangal)	Perennial	Flowing
5.	Khal	Nepal foothills	Sonbansa	Darbhanga, Bogmati (Dabhangal)	Perennial	Flowing
6.	Jhoni	E. JP, near Padrauna	Makina	Darbhanga, Ghoghra	seasonal	Flowing
7.	Upper	The river nearby Upper doesn't exist as per our record				
7.	Bodab	Chokai Block, Jamui	N/A	Budhapur, Ganga	seasonal	Flowing
8.	Barani	Yadi Pahari, Purbia	N/A	Barani, Ganga	Perennial	Flowing
9.	West Kanakal	East Nepal, foothills	Tehragachh	Boldi, Mahabanda	Perennial	Flowing
10.	Viva	The river nearby Viva doesn't exist as per our record				
11.	Pandol	Bhagalpur	N/A	Chhapra, Saryaya	Perennial	Flowing
12.	Sitahona	Someshwar Dohi Hills, Nepal	West Champaran	Banpara, Barani Gumbak	Perennial	Flowing
13.	Pharbat	East Nepal, foothills	Faliganj	Kusala, Kosi	seasonal	Flowing
14.	Parmoh	East Nepal, foothills	Near Jagbani	Boldi, Mahabanda	Perennial	Flowing
15.	Daha	E. JP, near, near Sasamusa	N/A	Tejpur, Ghoghra, Mugh Block	Seasonal	Flowing
16.	Gandol	Near Gopalganj	N/A	Mohi River, Dighwa Block	Seasonal	Flowing
17.	Matta	Nepal foothills	Susant	Safighat, Dhawa	seasonal	Flowing
18.	Panchane	Hills near Kadamra, Jharkhand	Nandiganj, Nawada	Dhawa, Makama Tal	seasonal	Flowing
19.	Dhaha (Dhawa)	Falgu	N/A	Makama Tal	seasonal	Flowing
20.	Chhaya	Near Islampur, Nataroda	N/A	Dhawa, Makama Tal	seasonal	Flowing
21.	Motania	Falgu	N/A	Dhawa, Makama Tal	seasonal	Flowing
22.	Nond	Falgu	N/A	Dhawa, Makama Tal	seasonal	Flowing
23.	Kamraba	Adhwaug Palsau, Bihar, UP	N/A	Chausa, Ganga	seasonal	Flowing
24.	Chhad	Gondok, Near Gopalganj	N/A	Dighwa, Ganga, Sonpur Block	seasonal	Flowing

6/A-Not applicable



बिहार राज्य प्रदूषण नियंत्रण पर्षद्

परिवेश भवन, पाटलीपुत्र औद्योगिक क्षेत्र, पटना-800 010

दूरभाषनं: 0612-2261250 / 2262265, फ़ैक्स: 0612-2261050

पत्रांक-

पटना, दिनांक:-

प्रेषक,

एस. चन्द्रशेखर, भा.व.से.,

सदस्य-सचिव।

सेवा में,

सरकार के प्रधान सचिव,

नगर विकास एवं आवास विभाग,

बिहार सरकार, पटना।

Most Urgent
Hon'ble NGT Matter
O.A. No. 655/2024/PB

विषय:-माननीय राष्ट्रीय हरित अधिकरण, प्रधान पीठ द्वारा livehindustan.com में प्रकाशित समाचार "बैशाख में ही सूख गई बिहार की 60 नदियां; रेत में हुई तब्दील, नदियों पर भी हो गया अतिक्रमण" पर स्वतः संज्ञान लेते हुए दायर **O.A. No. 655/2024/PB** में दिनांक-01.07.2024 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग:-जल संसाधन विभाग, बिहार सरकार के पत्रांक-यो.मो.-04(विविध) 07-432/2022-42, दिनांक-30.07.2024.

महाशय,

उपरोक्त प्रासंगिक विषय के संबंध में सादर सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, प्रधान पीठ द्वारा दिनांक-03.05.2024 को livehindustan.com में प्रकाशित समाचार "बैशाख में ही सूख गई बिहार की 60 नदियां; रेत में हुई तब्दील, नदियों पर भी हो गया अतिक्रमण" पर स्वतः संज्ञान लेते हुए O.A. No. 655/2024/PB दायर किया गया है। इसमें दिनांक-01.07.2024 को पारित आदेश में कहा गया कि बिहार की 24 नदियां गर्मी के मौसम के पहले ही सूख गयी है, क्योंकि नदियों पर या तो अतिक्रमण किया गया है या नदियों के जल के बहाव को रोक दिया गया है। परिणामस्वरूप बिहार की ये नदियां सूख गयी है। इसके मुख्य कारणों में (1) नदियों में सिल्ट (Silt) का जमाव, (2) नदियों के बड़े क्षेत्र में नदी के किनारों को भर कर एवं उसपर मकान बनाकर नदी क्षेत्रों का अतिक्रमण किया जाना, (3) नदी के किनारों का उपयोग कूड़े-कचरे को फेंकने का स्थान बना दिया जाना, जिससे नदियों की चौड़ाई का कम हो जाना (4) बड़ी मात्रा में पेड़ों की कटाई के कारण बरसात के दिनों में पानी के सिल्ट जमा होना। माननीय अधिकरण द्वारा कुल प्रभावित 24 नदियों का जिक्र किया गया है। उपरोक्त वाद में माननीय अधिकरण द्वारा दिनांक-01.07.2024 को पारित आदेश की प्रति संलग्न।

A

पर्षद् के पत्र के आलोक में जल संसाधन विभाग, बिहार सरकार द्वारा सूचीबद्ध नदियों से संबंधित आंकड़े को संकलित (छायाप्रति संलग्न) कर पर्षद् को उपलब्ध कराया गया है।

अनुरोध है कि जल संसाधन विभाग, बिहार सरकार से प्राप्त नदियां एवं इसके आलावे अन्य कोई नदी के किनारों पर अथवा नदी में अतिक्रमण तथा कूड़े-कचरों को फेंका जाना अथवा ढेर लगाया गया है तो नदियों के उन स्थानों को चिन्हित करने एवं उसे नदी क्षेत्र/किनारों से हटाना तथा कूड़े-कचरों को हटाये जाने के लिए संबंधित पदाधिकारियों/नगर निकायों/स्थानीय निकायों को भवदीय स्तर से निदेश देना चाहेंगे। इससे संबंधित प्रतिवेदन को संकलित कर अधोहस्ताक्षरी को भी उपलब्ध कराने हेतु संबंधित को निदेशित करना चाहेंगे।

अनुलग्नक:-यथोपरि।

विश्वासभाजन्

ह0/-

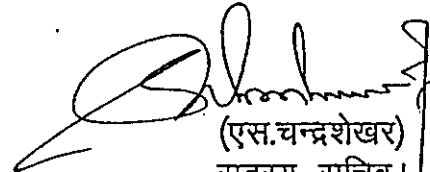
(एस.चन्द्रशेखर)

सदस्य-सचिव।

ज्ञापांक:-१५९२

पटना, दिनांक:-०८-०८-२००४

प्रतिलिपि:-विधि कोषांग, बिहार राज्य प्रदूषण नियंत्रण पर्षद्, पटना को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।


(एस.चन्द्रशेखर)
सदस्य-सचिव। 08/08/04



REGISTERED

BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan

Phone-0612-2261250/2262265, Fax-0612-2261050

E-mail: msbspb-bih@gov.in, Website <http://bspb.bihar.gov.in>

From,

S. Chandrasekhar, I.F.S
Member-Secretary.

To,

Principal Secretary of the Government,
Urban Development and Housing Department,
Bihar Government, Patna.

Subject: Regarding compliance of the order passed on 01.07.2024 in O.A. No. 655/2024/PB filed by the Hon'ble National Green Tribunal, Principal Bench taking Suo motu cognizance of the news published in livehindustan.com "60 rivers of Bihar dried up in Vaishakh itself and turned into sand, encroachment also took place on rivers Incident.

Ref: Water Resources Department, Government of Bihar Letter-Y.Mo.-04 (Miscellaneous) 07-432/2022-4 Date-30.07.2024.

Sir,

Regarding the above relevant subject, it is to be respectfully informed that the Hon'ble National Green Tribunal, Principal Bench has taken Suo motu cognizance of the news published in livehindustan.com on 03.05.2024, "80 rivers of Bihar dried up in Baishakh itself, turned into sand, rivers have also been encroached upon", and filed O.A. No. 655/2024/PB. In this, in the order passed on 01.07.2024, it was said that 24 rivers of Bihar have dried up even before the summer season, because the rivers have either been encroached upon or the flow of water of the rivers has been stopped. As a result, these rivers of Bihar have dried up. The main reasons for this are (1) accumulation of silt in the ghats, (2) encroachment of river areas by filling the river banks and building houses on them, (3) river banks being used as a place to dump garbage, due to which the width of the rivers is reduced, (4) silting of water during rainy days due to cutting of trees in large quantities. A total of 24 affected rivers have been mentioned by the Hon'ble Tribunal. In the above memory, a copy of the order passed by the Hon'ble Tribunal on 01.07.2024 is enclosed.

In the light of the letter of the Council, the data related to the listed rivers has been compiled (photocopy enclosed) by the Water Resources Department, Government of Bihar and made available to the Council.

It is requested that if there is encroachment on the banks of rivers and other rivers received from Water Resources Department, Government of Bihar and garbage is being dumped or dumped in the river, then we would like to direct the concerned officers/municipal bodies/local bodies to identify those places of the rivers and remove them from the river area/banks and remove the garbage. We would like to direct the concerned to compile the report related to this and make it available to the undersigned as well.

Enclosure: As annexed.

Yours Faithfully
Sd/-
(S. Chandrasekhar)
Member-Secretary.

Letter No.: 1492

Patna, Dated-08.082024

Copy to: - Legal Cell, Bihar State Pollution Control Board, Patna for information and necessary for action.

Sd/-
(S. Chandrasekhar)
Member-Secretary.

Annexure-2



ATK

पत्रांक-13/न०वि०/NGT-15/2024

/न०वि०एवंआ०वि०

बिहार सरकार नगर विकास एवं आवास विभाग

(नगरपालिका स्वच्छता एवंविकास निदेशालय)

प्रेषक,

राजेश कुमार तिवारी,
सरकार के उप सचिव,
नगर विकास एवं आवास विभाग।

सेवा में,

नगर आयुक्त,
सभी नगर निगम।
कार्यपालक पदाधिकारी,
सभी नगर परिषद्/सभी नगर पंचायत।

पटना, दिनांक-

विषय:-

माननीय राष्ट्रीय हरित अधिकरण द्वारा Livehindustan.com में प्रकाशित समाचार "बैशाख में ही सूख गई बिहार की 60 नदियां; रेत में हुई तब्दील, नदियों पर भी हो गया अतिक्रमण" पर स्वतः संज्ञान लेते हुए दायर O.A No. 655/2024/PB में दिनांक-01.07.2024 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग:-

सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद का पत्रांक-1492, दिनांक-08.08.2024

महाशय,

उपर्युक्त विषयक प्रसांगिक पत्र के संबंध में कहना है कि Livehindustan.com में प्रकाशित समाचार "बैशाख में ही सूख गई बिहार की 60 नदियां; रेत में हुई तब्दील, नदियों पर भी हो गया अतिक्रमण" पर स्वतः संज्ञान लेते हुए दायर O.A No.-655/2024/PB में दिनांक-01.07.2024 को पारित आदेश की कंडिका-4 में बिहार की 24 नदियों के सूखने के कुछ महत्वपूर्ण कारण बताये गये हैं यथा- (i) सिल्ट के जमाव, (ii) नदियों के किनारों को भरकर उसपर मकान बनवाना, (iii) नदियों के किनारे कचरा फेकना एवं (iv) पेड़ों की कटाई के कारण बरसात में सिल्ट का जमाव।

2. इस संबंध में जल संसाधन विभाग, बिहार द्वारा उपलब्ध कराये गये उक्त 24 नदियों से संबंधित आकड़े पत्र के साथ संलग्न है।
3. अतः बिहार राज्य प्रदूषण नियंत्रण पर्वद का पत्र एवं O.A No. 655/2024 की प्रति संलग्न करते हुए अनुरोध है कि अपने क्षेत्र की नदियों में अतिक्रमण तथा कूड़े-कचरे के फेंके जाने को रोकने तथा नदियों के किनारे वर्तमान में उपलब्ध कचरे के ढेरों को चिन्हित करते हुए तत्काल हटाये जाने हेतु त्वरित कार्रवाई करते हुए विभाग को सूचित करने की कृपा की जाय ताकि NGT द्वारा पारित आदेश के अनुपालनार्थ संबंधित प्रतिवेदन बिहार राज्य प्रदूषण नियंत्रण पर्वद को भेजा जा सके।

अनु०-यथोक्त।

विश्वासभाजन,

ह०/-

सरकार के उप सचिव,
नगर विकास एवं आवास विभाग।



ज्ञापांक:-13/न०वि०/NGT-15/2024 2650

पटना, दिनांक:- 28/8/24

प्रतिलिपि:- सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

सरकार के उप सचिव,
नगर विकास एवं आवास विभाग।

Translated copy of Annexure-2

Letter No.-13/NV/NGT-15/2024

/ नंवि०

एवंआंवि०

Bihar Government
Urban Development and Housing Department
(Municipal Sanitation and Development Directorate)

From,

Rajesh Kumar Tiwari,

Deputy Secretary to the Government,

Urban Development and Housing Department.

To,

Municipal Commissioner,

All Municipal Corporations.

Executive Officer,

All Municipal Councils/All Nagar Panchayats.

Patna, Dated-

Subject- Regarding compliance of the order passed on 01.07.2024 in O.A. No. 655/2024/PB filed by the Hon'ble National Green Tribunal taking Suo motu cognizance of the news published in Livehindustan.com "60 rivers of Bihar dried up in Baishakh itself and turned into sand, encroachment also took place on the rivers".

Ref: - Letter No. 1492 of Member Secretary, Bihar State Pollution Control Board, dated 08.08.2024.

Sir,

Regarding the above mentioned broadcast letter, it is to be said that taking Suo motu cognizance of the news published in Livehindustan.com "10 rivers of Bihar dried up in Vaishakh itself and turned into sand, rivers were also encroached upon", in the clause of the order passed on 01.07.2024 in the filed O.A. No.-655/2024/PB, some important reasons for the drying up of 24 rivers of Bihar have been mentioned such as (1) silt deposition, (ii) filling up the banks of rivers and building houses on them, (iii)

throwing them on the banks of rivers and (iv) silt deposition during rainy season due to cutting of trees.

2. In this regard, data from the above mentioned 24 rivers provided by Water Resources Department, Bihar. The relevant figures are enclosed with this letter.

3. Therefore, attaching the letter of Bihar State Pollution Control Board and a copy of O.A No. 655/2024, it is requested that you take immediate action to stop encroachment and garbage dumping in the rivers of your area and identify the garbage heaps currently present on the banks of the rivers and inform the department for their immediate removal so that the relevant report can be sent to Bihar State Pollution Control Board for compliance with the order passed by NGT.

Yours Faithfully

Rajesh Kumar Tiwari,

Deputy Secretary to the Government,

Urban Development and Housing Department.

ई.-मेल द्वारा

Annexure-3



बिहार राज्य प्रदूषण नियंत्रण पर्वद्

परिवेश भवन, पाटलीपुत्र औद्योगिक क्षेत्र, पटना-800 010

दूरभाषनं: 0612-2261250 / 2262265, फ़ैक्स: 0612-2261050

पत्रांक-1470

पटना, दिनांक:-07.8.24

प्रेषक,

एस. चन्द्रशेखर, भा.व.से.,

सदस्य-सचिव।

सेवा में,

जिला पदाधिकारी,

बिहार के सभी जिले।

Most Urgent
Hon'ble NGT Matter
O.A. No. 655/2024/PB

विषय:-माननीय राष्ट्रीय हरित अधिकरण, प्रधान पीठ द्वारा स्वतः संज्ञान लेते हुए दायर
O.A. No. 655/2024/PB में दिनांक-01.07.2024 को पारित आदेश का
अनुपालन के संबंध में।

प्रसंग:-जल संसाधन विभाग, बिहार सरकार के पत्रांक-यो.मो.-04(विविध) 07-432/
2022-42, दिनांक-30.07.2024.

महाशय,

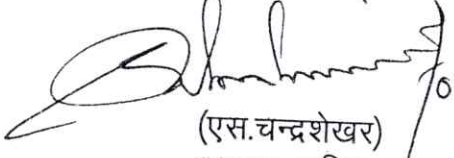
उपरोक्त प्रासंगिक विषय के संबंध में सूचित करना है कि माननीय राष्ट्रीय हरित
अधिकरण, प्रधान पीठ द्वारा दिनांक-03.05.2024 को livehindustan.com में प्रकाशित
समाचार "बैशाख में ही सूख गई बिहार की 60 नदियां; रेत में हुई तब्दील, नदियों पर भी
हो गया अतिक्रमण" पर स्वतः संज्ञान लेते हुए O.A. No. 655/2024/PB दायर किया
गया है। इसमें दिनांक-01.07.2024 को पारित आदेश में कहा गया कि बिहार की 24
नदियां गर्मी के मौसम के पहले ही सूख गयी है, क्योंकि नदियों पर या तो अतिक्रमण
किया गया है या नदियों के जल के बहाव को रोक दिया गया है। परिणामस्वरूप बिहार
की ये नदियां सूख गयी है। इसके मुख्य कारणों में (1) नदियों में सिल्ट (Silt) का जमाव,
(2) नदियों के बड़े क्षेत्र में नदी के किनारों को भर कर एवं उसपर मकान बनाकर नदी
क्षेत्रों का अतिक्रमण किया जाना, (3) नदी के किनारों का उपयोग कूड़े-कचरों को फेंकने
का स्थान बना दिया जाना, जिससे नदियों की चौड़ाई का कम हो जाना (4) बड़ी मात्रा में
पेड़ों की कटाई के कारण बरसात के दिनों में पानी के सिल्ट जमा होना। माननीय
अधिकरण द्वारा कुल प्रभावित 24 नदियों का जिक्र किया गया है। उपरोक्त वाद में
माननीय अधिकरण द्वारा दिनांक-01.07.2024 को पारित आदेश की प्रति संलग्न।



पर्षद के पत्र के आलोक में जल संसाधन विभाग, बिहार सरकार द्वारा सूचीबद्ध नदियों से संबंधित आंकड़े को संकलित (छायाप्रति संलग्न) कर पर्षद को उपलब्ध कराया गया है।

अनुरोध है कि जल संसाधन विभाग, बिहार सरकार से प्राप्त नदियां एवं इसके आलवे अन्य कोई नदी यदि आपके क्षेत्राधिकार से गुजरती है तो इन नदियों पर भी किये गये अतिक्रमण, कचरों के जमाव, इसमें सिल्ट (Silt) के जमाव की स्थिति की विवरणी अधोहस्ताक्षरी को उपलब्ध कराने का कृपा करना चाहेंगे।

अनुलग्नक:-यथोपरि।

विश्वासभाजन्

(एस.चन्द्रशेखर)
सदस्य-सचिव।
07/8/24



TRANSLATED COPY OF ANNEXURE-3
REGISTERED
BIHAR STATE POLLUTION CONTROL BOARD
Parivesh Bhawan

Phone-0612-2261250/2262265, Fax-0612-2261050

E-mail: msbspcb-bih@gov.in, Website <http://bspcb.bihar.gov.in>

Letter no.-1470

Patna, Date-07.08.2024

From,

S. Chandrasekhar,
Member-Secretary.

To,

District Magistrate,
All the Districts of Bihar.

Subject: Regarding compliance of the order dated 01.07.2024 passed by the Hon'ble National Green Tribunal, Principal Bench in O.A. No. 655/2024/PB filed in Suo motu case.

Ref: Water Resources Department, Government of Bihar-Yo.Mo.-04 (Miscellaneous) 07-432/2022-42 dated, 30.07.2024.

Sir,

Regarding the above relevant subject, it is to be informed that the Hon'ble National Green Tribunal, Principal Bench has taken Suo motu cognizance of the news published in livehindustan.com on 03.05.2024 "60 rivers of Bihar dried up in Vaishakh itself, turned into sand, rivers have also been encroached upon", and filed O.A. No. 655/2024/PB. In this, in the order passed on 01.07.2024, it was said that 24 rivers of Bihar have dried up even before the summer season, because the rivers have either been encroached upon or the flow of water of the rivers has been stopped. As a result, these rivers of Bihar have dried up. The main reasons for this are (1) silt accumulation in rivers, (2) encroachment of river areas by filling up river banks and building houses on them, (3) river banks being used as a dumping ground for garbage, thereby reducing the width of rivers, (4) silt accumulation in water during rainy season due to felling of trees in large quantities. A total of 24 affected rivers have been mentioned by the Hon'ble Tribunal. A copy of the order passed by the Hon'ble Tribunal on 01.07.2024 in the above case is enclosed.

In the light of the letter of the Council, the data related to the rivers listed by the Water Resources Department, Government of Bihar has been compiled (photocopy attached) and made available to the Council.

It is requested that if any other river passes through your jurisdiction and the rivers received from Water Resources Department, Government of Bihar, then you would kindly provide the details of encroachments on these rivers, deposition of garbage, status of silt deposition in them to the undertaking.

Enclosure: As above.

Yours Faithfully
(S. Chandrasekhar)
Member-Secretary.